

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 157 OF 2016**

**Dated: 7<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Viyat Power Pvt. Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Kerala State Electricity Board Ltd. &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

**ORDER**

The matter could not be taken up due to administrative reasons.

List the matter on **18.01.2018.**

COURT MASTER